

PROFORMA FOR DECLARATION OF ASSETS (As on 31.03.2012)

Name of Officer (In Full) :

Ranju Rautrai

Date of Birth :

01.03.1971

Present post held :

1st Civil Judge Class I, Mahasamund (C.G.)

Immovable Property				
Name of district sub-division, taluka and village in which property is situated	Name and details of Property		if not in own name, state in whose name held and his/her relationship to the Govt. service	How acquired? Whether by purchase, lease mortgage, inheritance, gift or other wise with details of person from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Kabir Nagar, Raipur (C.G.)	House No. HIG Duplex Deluxe 11/67 (measuring 2088 Sq.feet)	-	In My name	Allotment of plot through registered from C.G. Housing board Raipur(C.G.) (By purchase from C.G. Housing board Raipur(C.G.) financed by SBI Sector I Bhilai
Movable Property (Valued Above 25000/- of Rs.)				
Name of Articles				
1				
Nil				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) Nil				

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Corporation of India		Rs. 44520 Premium per annum	
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank of India, Main Branch, Mahasamund	Mahasamund	1,00,000.00
3) PPF	Nil	Nil	Nil
4) GPF	General Provident Fund	-	473537.00
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1. In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated

Note - The expected declaration of assets is subject to Provisions of C.G.Civil Services (Conduct) Rules, 1965

Signature & Date

14/10/173